

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 206  
CP No. 36/425/JPR/2021  
Under Section 425 of  
Companies Act, 2013

**In the matter of:**

**Mentor Home Loans India Ltd. & Ors.**

...Petitioners

**Versus**

**Basant Kumar Goyal**

... Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : Shivangshu Naval, Adv.  
Akanksha Noval, Adv.

For the Respondent : Vartika Mehra, Adv.  
Saurabh Jain, Adv.

**ORDER**

List the matter on 15.05.2024 at 02:30 PM which is already fixed.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

May 14, 2024